

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 2263/2024

BANTI & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 11-07-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Narayan Har Gupta, Adv.
Mr. Anantha Narayana M.g., AOR
Ms. Adithi Chaudhari, Adv.
Mrs. Shivani Jena, Adv.

For Respondent(s)

Ms. Ruchira Goel, AOR
Ms. Harshita Nigam, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent No.1 is duly represented.

Original records of the High Court and Trial Court are
awaited.

Let the reminder be issued.

List again on 29.8.2024.

SUJATA SINGH
Registrar